

Sixteenth Loksabha

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Title: Regarding constituting committee under ICCR.

SHRI N.K. PREMACHANDRAN (KOLLAM): The failure of ICCR to constitute the empanelment committee caused trouble to young artist in the country. The youths are the cultural ambassadors of the country and it is through them the various art forms of the country are spreading across the world. The norms fixed by the ICCR for the empanelment are also not acceptable. The stringent conditions imposed for presentation of video specifically made for the empanelment create additional burden to the applicants. It is very difficult for the eminent youth artist from economically backward class to submit application for empanelment. The situation is very bad and results in denying the opportunity to art ambassadors of the country to spread the different forms of Indian arts across the world.

Hence, I urge upon the Government to initiate immediate action to constitute the empanelment committee under ICCR and relax the condition for submitting application for empanelment.

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